

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO:17, SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE M.NAGAPRASANNA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Adv for
Pet/Appl/Comp.

Adv for Resp.

MATTERS PERTAIN TO KALABURAGI BENCH
ORDERS

COURT HALL NO :3

1 EP 200003/2023 (,) RAVI B PATIL
VEERANI V NANDI AND V/O DATED 24.08.2023
SARAVANA S ARCHANA TIWARI AAG
FOR R1
(MA NOT FILED)
V/O DATED 01.12.2023
RAJKUMAR KORWAR AGA
FOR R-1
V/O DATED 01.12.2023
DHANANJAY HEGDE FOR
R-2
VINAYAK B AND
GANESH S KALABURGI
FOR R2 (VK FILED)

REG: RECTIFICATION
OF OFFICE OBJECTION
RAISED ON REJOINDER
TO WRITTEN
STATEMENT OF R2
FILED BY ADVOCATE
FOR PETITIONER
(REG:1)COPY TO BE
SERVED TO ADVOCATE
FO R1 AND R2.
2)ENGLISH
TRANSLATION COPY OF
KANNADA DOCUMENTS
TO BE FILED.
3)INSTEAD OF COLOUR
XEROX COPY OF NEWS
PAPER, ORIGINAL
NEWAPAPER TO BE
FILED. 4)PAGE
NO.465 AND 469 TO
BE STITCHED AS
HORIZONTALLY.
5)CLEAR COPY OF
PAGE NO.466 TO 468
TO BE FILED).
2)NON COMPLIANCE OF
OFFICE OBJECTION
RAISED ON STATEMENT
OF OBJECTIONS FILED
BY AGA FOR R1,
(REG: 1)AFFIDAVIT
TO BE SWORN BEFORE
COMPETENT AUTHORITY
(IN MAIN SET).
2)ENGLISH
TRANSLATION OF
KANNADA DOCUMENTS
TO BE FURNISHED.
3)EACH PAGE TO BE
SIGNED BY
RESPONDENT NO.1. 4)
ALL ANNEXURES TO BE
ATTESTED BEFORE THE
COMPETENT AUTHORITY
VIDE COURT ORDER
DATED 31.05.2024.
2) IA 1/2023 FOR
DISPENSATION OF
PRODUCTION OF
TYPED/LEGIBLE
COPIES OF ANNEXURE
-B, C, E, E1, E2,
F, K, L,Q1,T AND X.
3) IA 3/2023 FOR
DISPENSATION OF
PRODUCTION OF C.C
OF ANNEXURE -AA.
(DATE)

COURT HALL NO :3

2 EP 200005/2023 (,) R S LAGALI
SHRIKANTH R KASHYAP, VINAYAKA B AND GANESH
ADITYA NARAYAN AND S KALABURAGI
RAJU K FOR R1
REG:ACCEPTANCE OF R2-GUNAWANT RAO SD
SERVICE OF NOTICE R4-BABURAO ADAKE SD
AS R7-NARASING TUKARAM
PER POSTAL TRACK SD
REPORT OF R8-RAHUL SD
R3- JAISINGA ITEM R10-SANTHOSH KUMAR SD
DELIVERED ON
21.11.2023.
R5-ANIL RATHOD ITEM
DELIVERED ON
22.11.2023
R6- K R S ANKUSH
ITEM DELIVERED ON
29.11.2023
R9- DR.
M.P.DARAKESHWARIAIAH
ITEM
DELIVERED ON
23.11.2023
R11-DR.LAXMAN
SORHALLII ITEM
DELIVERED ON
25.11.2023
2)IA 2/2023 FOR
DISPENSATION OF
PRODUCTION OF TYPED
COPIES OF PAGE
NO.97-125,183-184,
222, 223, 239,
301,302 AND 316.
3)NON-FILING OF
WRITTEN STATEMENT
BY SERVED
R2-GUNAWANT RAO
R4-BABURAO ADAKE
R7-NARASING TUKARAM
R8-RAHUL
R10-SANTHOSH KUMAR
(VIDE COURT ORDER
DATED 21.06.2024
AND 09.08.2024.
(DATE)

---END---